

1	2	3	4	5	6	7
27.	Uttarakhand	257	192	155	37	102
28.	Uttar Pradesh	3621	3781	1916	1865	1705
29.	West Bengal	914	200	157	43	757
30.	Andaman and Nicobar Islands	22	20	20	0	2
31.	Chandigarh	3	0	3	*	0
32.	Dadra and Nagar Haveli	9	0	0	0	9
33.	Daman and Diu	4	0	0	0	4
34.	Delhi	5	14	9	5	*
35.	Lakshadweep	4	1	1	0	3
36.	Puducherry	40	13	12	1	28
TOTAL (ALL INDIA ²)		25650	21748	14267	7552	11712

* Surplus

Sanctioned data for year 2011 used.

Sanctioned data for year 2016 used.

Sanctioned data for year 2015 used.

^ Sanctioned data for year 2013-14 used.

\$ Sanctioned and In position data used for the year 2015 & 2016 respectively.

All India figures for Vacancy and Shortfall are the totals of State-wise Vacancy and Shortfall ignoring surplus in some States/UTs.

¹ One per Primary Health Centre.² For calculating the overall percentages of vacancy, the States/UTs for which manpower position is not available, are excluded.

NA Not Available.

Recruitment Rules for promotion in Safdarjung Hospital

1551. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there has been a common seniority list for promotion to the grade of Sr. Physiotherapists in all the departments including sports injury centre of Safdarjung Hospital, New Delhi;

(b) whether Recruitment Rules for promotion to the said post is common for all the departments including sport injury centre of Safdarjung Hospital;

(c) by when all the said posts will be filled up; and

(d) the details of the steps for such initiatives?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Sports Injury Centre (SIC) has been set up to function as a self sufficient centre with dedicated posts created to run the centre.

At present, there is no common seniority list for Senior Physiotherapist between Sports Injury Centre (SIC) and Safdarjung Hospital.

Likewise, the Recruitment Rules for the post of Senior Physiotherapist of Safdarjung Hospital is not applicable for Sports Injury Centre (SIC).

(c) and (d) Creation of post and its filling up is a continuous process. In the absence of Recruitment Rules for the post of Sr. Physiotherapist in SIC, the Sports Injury Centre has been directed to fill up the post on contractual basis.

Affordable medical care

1552. SHRI NARENDRA KUMAR SWAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government of India is committed towards providing affordable medical care to the people of India;

(b) if so, the details thereof and whether medical devices and knee transplantation etc. is going to be cheaper in comparison to earlier costs;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) "Public Health and Hospitals" being a State subject, the primary responsibility for providing free and affordable medical care to the people lies with respective State/UT Governments. The Central Government, under the National Health Mission (NHM), provides financial and technical support to the States/UTs for strengthening their healthcare system for provision of accessible, affordable and quality healthcare to all the people. This support includes support for free maternal and child health, immunization, communicable disease control programmes, prevention and management of non-communicable diseases, strengthening health systems such as physical infrastructure, augmenting health human resource on contractual basis, free ambulances services, free essential drugs and diagnostics, free blood, free dialysis services to the poor, etc.